

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

24) IA/558/2021  
IA/2105/2021  
IA/81/2022  
IA/962/2022  
IA/1300/2022  
IA/1642(/2022  
IA/1708/2022  
C.P. (IB)/3703(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.09.2022.**

NAME OF THE PARTIES: RANI AGRO PRIVATE LIMITED

VS

S AND H GEARS PRIVATE LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
19.10.2022.

Sd/-

ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-

H. V. SUBBA RAO  
Member (Judicial)

/P/